

stations to use low cost small-sized antenna;

(b) whether it is possible to use high frequency slot from Intelsat and develop our own satellites with high frequency bands so that the entire country specially the rural areas, can have modern TV and Telecommunication facilities at considerably lower cost; and

(c) if so, whether Government would consider the development of satellites using higher frequency bands like KU and KA, as used by Intelsat and Eutelsat, instead of the present frequencies used in 'INSAT-I and II' series?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON):

(a) Use of higher frequency bands for satellite communications do have certain advantages in terms of smaller ground station antenna sizes when high power satellites are employed. The cost of the ground receivers including the antenna will depend on the satellite power and volume of production of the receivers. Higher frequencies also imply larger band widths thus providing much greater capacity.

(b) As of now the higher frequency (Ku-band) transponders of INTEREST do not cover India. It is possible to develop our own satellites carrying higher frequency (Ku-band and Ka-band) transponders. The total system cost, however, will depend on the capacity required and other factors.

(c) There is a possibility of including Ku-band transponders in the third INSAT-2 satellite to be launched in 1994.

Resources required for eighth five year plan

2321. SHRI KAMAL MORARKA: Will the PRIME MINISTER be pleased to state:

(a) what are the total resources required for the Eighth Five Year Plan to achieve the 5.5 per cent growth as envisaged in the Approach Paper;

(b) what is the Incremental Capital Output Ratio (ICOR) assumed in the above calculation;

(c) what was the ICOR achieved in the Seventh Five Year Plan; and

(d) whether the assumptions for the Eighth Plan are realistic?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) The details of resources required for the Eighth Plan are being worked out. These will be decided in consultation with the States and Central Ministries.

(b) *Implicit ICOR will be known after the finalisation of the total investment for the Eighth Plan. Details will be incorporated in the Plan document.*

(c) The National Income Estimates are available for the first 4 years of the Seventh Five Year Plan. The ICOR achieved in the Seventh Five Year Plan will be known after the estimates for the last year of the Seventh Plan become available.

(d) Yes, Sir.

Value of defence imports

2322. SHRI KAMAL MORARKA: Will the PRIME MINISTER be pleased to state:

(a) what was the total value of defence imports during the last five years, year-wise;

(b) what is the plan for the next five years with respect to such imports;

(c) whether Government have examined the possibility of economy in defence imports in view of the difficult foreign exchange position; and

(d) if so, Government's reaction in respect thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (d) Import

of Defence equipment stores is resorted to only after examining the techno-economic feasibility of indigenous production within the requisite time-frame. Efforts are continuously made to reduce the import of defence stores, both to save foreign exchange and attain self-reliance. It will not be desirable in the security interest to disclose further details.

Pollution control by utilising low grade coal

2323. SHRI SYED SIBTEY RAZI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that some suggestions were made by some American Environmental experts that India can control its environmental pollution in rural areas by utilising low grade coal;

(b) whether any equipment to purify the coal has been developed in America;

(c) whether usage of this equipment in the country can be helpful to remove the environmental pollution;

(d) whether Government propose to take steps on the said suggestions and to do trial experiments of equipment; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUSTRAY): (a) The Government are not aware of any specific suggestions made by American Environmental expert. However, the use of low grade coal as a domestic fuel would save an equivalent amount of trees from being felled and used as domestic fuel.

(b) The Government are not aware of any equipment in this regard.

(c) to (e) Do not arise.

आयुध कारखाना, खमरिया में वरिष्ठता का पुनर्निर्धारण

2324. श्री राम अवधेश सिंह : क्या प्रधान मंत्री 29 मई, 1990 को राज्य सभा में अंतरांकित प्रश्न 2204 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) आयुध कारखाना, खमरिया में वरिष्ठता के पुनर्निर्धारण के संबंध में उच्चतम न्यायालय और उच्च न्यायालय द्वारा दिए गए आदेशों को किस प्रकार लागू किया गया है और उनका ब्यौरा क्या है ;

(ख) श्री हरी यादव अपनी प्रोन्नति के लिए सरकार से कब से मांग करते आ रहे थे और उनकी मांग को स्वीकार न करने के क्या कारण हैं जबकि उनसे कनिष्ठ व्यक्तियों को प्रोन्नत कर दिया गया था ;

(ग) उनसे पद में कनिष्ठ और समकक्ष उन कर्मचारियों के नाम क्या हैं जो बहुत पहले ही प्रोन्नत कर दिए गए थे तथा वे विशेष उपलब्धियां क्या थीं जिनके आधार पर उन्हें प्रोन्नति मिली ;

(घ) क्या प्रबंध-मण्डल ने जानबूझकर श्री यादव का स्थानान्तरण कर दिया है और न्यायालय के आदेश का पूर्णरूप से पालन नहीं किया गया ; और

(ङ) क्या सरकार उच्चतम न्यायालय द्वारा इस संबंध में दिए गए निर्णय का अनुपालन करते हुए, श्री यादव के वेतनमान को उनके समकक्ष कार्यरत अन्य सहायक फोरमैनो के वेतनमान के बराबर निर्धारित करने और उनके साथ की जा रही प्रतिशोधात्मक कार्यवाही पर रोक लगाने का विचार रखती है ?

रक्षा मंत्रालय में राज्य मंत्री (डा० राजा रमन्ना) : (क) मध्य प्रदेश के उच्च न्यायालय और उच्चतम न्यायालय के फैसले के अनुसार आयुध निर्माणी, खमरिया के सभी याचिकाकर्तओं सहित